

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 23rd day of April, 2004.

Original Application No. 668 of 2003.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman.
Hon'ble Mr. D.R. Tiwari, Member- A.

Amarnath Dev Pandey S/o Sri Krishna Dev Panedy,
Gramin Dak Sevak/Extra Departmental Branch Postman,
Vill. Shivpur-Ramgarh. Tehsil- Robertsganj,
Distt. Sonbhadra.

.....Applicant

Counsel for the applicant :- Sri Sanjay Kumar

V E R S U S

1. Union of India through Secretary, M/o Communication,
D/o Posts, New Delhi.
2. Superintendent of Post Offices, Mirzapur Division,
Mirzapur.
3. Sub Divisional Inspector, Post Offices, Robertsganj
Sub division, Sonbhadra.
4. Sub Postmaster, Ramgarh, Sonbhadra.

.....Respondents

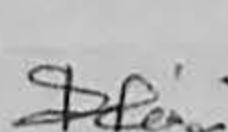
Counsel for the respondents :- Sri R.C. Joshi

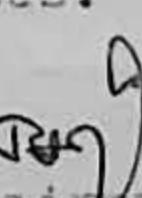
O R D E R

By Hon'ble Mr. Justice S.R. Singh, VC.

This O.A is directed against the order dt.05.06.2003
served on the applicant on 12.06.2003 whereby the applicant
has been put off duty by the Superintendent of Post Offices,
Mirzapur. We find no ground made out for interference at this
stage except to the extant of issuing a direction to
Superintendent of Post Offices, Mirzapur to hold the enquiry
in respect of the charge on which the applicant has been put
off duty as early as possible preferably within a period
of three months from the date of communication of this order.

The O.A is disposed of accordingly at the admission
stage it self with above stated terms. No costs.


Member- A.


Vice-Chairman.

/Anand/